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सेवा में,

अवर सचिव (स्थापना शाखा)

बिहार विधान सभा, पटना ।

विषय:-चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में।

महोदय,

अपियम महायाण

सभा सिचवालय के कार्यालय आदेश ज्ञाप संख्या-1 स्था०-36/2021-279, दिनांक-23.01.2024 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

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अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा की जाय।

विश्वासभाजन,

3/14/12/20

(आकाश दीप)

जनसंपर्क पदाधिकारीं, बिहार विधान सभा, पटना ।

## **Declaration of Assets and Liabilities**

	Year
I, AKASH DEEP , son,	daughter/wife of ASHOK KUMAR, GUPTA
	to Bihar Vidhan Sabha Sachivalay
service and presently working as PRO	
give herein below the details of the assets (im	movable, movable, bank balance, etc.) of
myself my snouse and dependants*:	

2023-24

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,10,000/-	80,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	4,26,090/- (AXIS) 2,77,738/- (SBI) 15,38,639/- (HDFC)				
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1,85,000/_ (Mutual Fund 80,000/_ (LIC)	90,000/_ ) (LIC) 70,000/- (PPF)			
(v)	Motor Vehicles (details of make, etc.)	Nil	Nil			
(vi)	Jewellery (give details of weight and value)	180 gm Gold 1 diammd Ring	520 gm Gold 750 gm Silver 4 diamand 2 diamand nece	lace		
(vii)	Other assets, such as values of claims / interests	Bed, washing	Fridge, Tu, Bed, Washing Machine, Emeter (5 Lath)			· · · · · · · · · · · · · · · · · · ·

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.



## B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	4 Katha Parental 1.5 Katha In Punpun			100 00 0000
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	2 Kathe 7 dhur Parental			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Old House this Dhoubed & Ballia (HUF)	Hause			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NU	Nil			
(v)	Others (such as interest in property)	Nil	Nil			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on	
(a)	(i) Loans from Banks	Nil		
	(ii) Loans from financial institutions	Nil	Livers figure (1919) Al	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	ווא		
	(b) dues to departments dealing with supply of water	Ni J	Cellas do Secarimenes	
	(c) dues to departments dealing with supply of electricity	Nil		

Akar Deep

	(d) dues to departments dealing with telephones	Nil	The South Complete Communities
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	
	(f) Other dues, if any	Nil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BBR PA 2337 M	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(iii) Sales Tax [Only in case of proprietary business]	Nij	
	(iv) Property Tax	NI	

## C. Personal Detail

CDE/CDE/DDANI No		
GPF/CPF/PRAN No.		110147038899
Gender	:-	M (M/F)
Date of Birth	:-	3 0 0 5 1 9 9 0 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	:-	Bihar Vidhan Sabha, Patra
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	Begusarai
I hereby of knowledge and be		that the above details are true to the best of my
		Signature
		Name of Employee: AKASH DEEP
Place: PATNA		Designation: PRD
		Department: Bihar Vidhan Sabha, Patna
Date: 12/02/2	0.24	Department:
		나는 없는 그렇게 보면서를 바꾸게 하면 하면 하면 하면 하는데 하는데 그리고 사람들이 되는데 없는데 하는데 하는데 없다.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Wash Deep.